

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 529
ANSWERED ON 03/02/2026**

WORK DAYS UNDER MGNREGS

529. Smt. Mala Roy:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of work days generated through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) from 01.08.2025 to 15.01.2026 in the State of West Bengal;**
- (b) the details and total amount paid to Government at West Bengal during the last six months on account of MGNREGS; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)to(c): The release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.

Here it is stated that in compliance with the order of the Hon'ble Calcutta High Court dated 18.06.2025, this Department has issued orders dated 06.12.2025 for the resumption of the implementation of the Mahatma Gandhi NREGS in the State of West Bengal which is subject to mandatory compliance with the special conditions, so as to facilitate the effective and lawful implementation of the Scheme. Further the State Government has been requested to submit the Labour Budget proposal for the current Financial Year 2025-26 for consideration of the Empowered Committee, Mahatma Gandhi NREGS, which is still awaited.
